Name of the corporate debtor: Buoyant Technology Constellations Private Limited CIN: U45201KA2007PTC043436

Date of commencement of CIRP 23-08-2024 (Order received to IRP on 30-08-2024) List of Operational Creditors as on 10.07.2025

Amount-Rs

Sl. No.	Name of creditor	Nature of claim	Details of Amount claimed		Details of claim admitted						Amount of	Amount of any	Amount of	Amount of	
			Received Date	Amount claimed	Amount of claim admitted (Provisional)	Nature of claim	Amount covered by Security Interest	Amount covered by Guarantee	Whether related party?	% voting share in CoC	contingent	mutual dues, that may be set-off	claim under	claim not admitted	
OPERATIONAL CREDITOR (GOVT. & STATUTORY DUES)															
1	The Assistant Commissioner of Central Tax, Hyderabad (REVISED CLAIM + ADDITIONAL CLAIM)	Govt. Claim	1. Original Claim: 27- 09-2024 2. Revised Claim on 28- 01-25 3. Additional Claim on 13.02.2025	17,86,48,845	1,21,67,432	Statutory Dues	NA	NA	NO	NA	0	0	16,64,81,413	0	
				17,86,48,845	1,21,67,432								16,64,81,413	0	

Note:

1. The CD has received a demand notice no. ITBA/COM/F/17/2024-25/1070448307(1) from the IT Department (DC/ACIT CIRCLE-2(1)(1), BLR) wherein they have issued an outstanding demand of Rs. 2,65,65,769/- (For AY 2017-18) and outstanding demand of Rs. 43,69,37,480/- (For AY 2018-19). The IRP in the matter has asked the department via email dated 27.11.2024, to file their claim in appropriate form as per IBC, although No claim has been received from the IT Department till date.

 $2.\ IRP/RP\ reserves\ the\ right\ to\ revise\ the\ amount\ admitted\ in\ terms\ of\ Regulations\ 14(2)\ of\ the\ CIRP\ Regulations, 2016.$